Annexure-1

Name of the corporate debtor: SBS Transpole Logistics Private Limited; Date of commencement of Liquidation: 16-12-2020; List of Stakeholders as on: 13-01-2025

List of secured Financial creditors

mount	

SI	Name of	D-4	ails of claim			D. (. ! C . . !									(Amount in <)
						Details of claim ad	mittea				Amount of	Amount	Amount	Amount of claim	Remarks, if any
No.	creditor		received								contingent claim	of any	of claim	under verification	a manager
1		Date of	Amount	Amount of	Nature of	Amount	Whether	Details	Amount covered	% share		mutual	rejected		
1		receipt	claimed	claim admitted	claim	covered by	security	of	by guarantee	in total		dues,			
1	1 1	тесегрі	cianica ,	ciaini admitted	C.a.iii	security interest	interest		by guarantee	amount		that may			
١. ا						security interest						be set-off	-		
	1 1						relinquis	Interest		of claims		50 501 011	1		
					2		hed?			admitted			1		
1							(Yes/No)							500	
					Credit facilities										
1															
					(Working Capital, Cash										1
	1 .		*		Credit, Letter of Credit,			98			5			7 8	
1	CFM Asset				Bank Guarantee etc.										
١.					originally advanced by										
1		15.01.2021	26,15,30,763.00	26,15,30,763.00	SBI which was	26,15,30,763.00		NIL	0.00	7.47%	0.00	0.00	0.00	0.00	Security details as per Note-1
	Ltd.				subsequently assigned						8				
1					to CFM Asset										
					The second secon					1					
]-				Reconstruction Pvt.							1			
					Ltd.)										A
	TOTAL		26,15,30,763.00	26,15,30,763.00						7.47%	0.00		0.00	0.00	

		Note
SI.	SECURITY AVAILABLE- CFM Asset Reconstruction Pvt. Ltd.	
No.		
Deta	ils of Secured Assets:	
Α	Primary Security: CC/LC/BG First pari-passu charge by way of hypothecation and/or pledge of current assets namely finished goods, raw materials, work-in-progress, consumable stores and spares, book	
	debts, bills receivable.	
В	Details of Collateral Security:	Present Status
1	Equitable mortgage of Residential House (Land admeasuring 297.40 sq.mt. situated at B-1/69, Sector Block J, Aliganj, Lucknow, U.P.	Property held in the name of Guarantor
2	Flat No. 1102, Block-1, 10th Floor, Pent House, the Great Lyallpur, CGHS Ltd., Plot No. 35, Sector - 10, Dwarka Phase-1, New Delhi – 110075	Security sold by CFMARC
3	Flat No. B-801, KM Co-operative Group Housing Society Limited, Plot No.12, Sec-12, Dwarka Phase, New Delhi	Security sold by CFMARC
4	Flat at SFS-II, Flat No. 9889 (Built-up Area 99 sq.mts.), Ground Floor, Pocket No. 9, Sector-C, Vasant Kunj, New Delhi – 110070	Security sold by CFMARC
5	Industrial Built-up property, situated at 217, Udyog Vihar, Phase-1, Gurgaon, Haryana	Security sold by CFMARC

